NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 136/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2017

NAME OF THE PARTIES:

Vidhi Sales Pvt.Ltd.

V/s.

Elder Pharmaceuticals Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

SY Chinney Phoopets

Gupkilly

mohit Galleri

al Lofor the

Patrione.

ORDER

T.C.P. No. 136/I&BP/NCLT/MB/MAH/2017

- 1. The Learned Representative from the side of the Financial Creditor is present.
- 2. He is seeking time for due compliance as prescribed under I&BP Code. Granted.
- To be listed for hearing on 4th August 2017.

Date: 18-07-2017

Sd/-

M.K. SHRAWAT

Member (Judicial)